

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3755
TO BE ANSWERED ON 16.03.2026

Extended Producer Responsibility

3755. SHRI DULU MAHATO:
DR. KALYAN VAJJINATHRAO KALE:
SHRI KHAGEN MURMU:
SMT. SANJNA JATAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the status of implementation of Extended Producer Responsibility (EPR) provisions under the Plastic Waste, E-Waste, and Battery Waste Management Rules during the last three years and the current year, State/UT-wise including Rajasthan;
- (b) the number of producers, importers and brand owners registered on the EPR portal and their compliance levels, State/UT-wise including districts of Rajasthan especially Bharatpur;
- (c) the quantity of waste collected, processed or recycled under these regulations, year-wise; and
- (d) whether any enforcement actions have been initiated for non-compliance and if so, the details thereof, State/UT, district and industry-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) & (b): As per the Centralized EPR portal on plastic packaging, the total registered Producers, Importers and Brand Owners (PIBOs) is 59839 and the registered total plastic waste processors are 3005. The state-wise details of registered PIBOs is at Annexure-I. The total Producers and recyclers registered on the EPR portal for battery waste management is 4280 and 529, respectively. The state-wise details of registered producers for battery waste management is at Annexure-II. The total Producers and recyclers registered on the EPR portal for E-waste management is 11569 and 388, respectively. The state-wise details of registered producers for E-waste management is at Annexure-III.

The year-wise compliance status of producers, importers and brand owners registered is given below:

	Plastic packaging waste		E-waste		Battery waste	
	Registered PIBOs	Annual Report filed	Registered Producers	Annual Report filed	Registered Producers	Annual Report filed
2022 - 23	12616	9348	Rules effective from 1.4.2023		3319	1745
2023 - 24	37607	20229	4825	3445	3319	1523
2024 - 25	48606	25252*	8076	4491	3770	1666

* as on date

(c): As per available information, the quantity of waste processed or recycled year wise is given below:

Financial Year	Plastic packaging waste (MT)	E-waste (MT)	Battery waste (Lakh MT)
2022-23	1,22,406	Rules effective from 1.4.2023	32.7
2023-24	42,10,661	7,78,205	24.2
2024-25	1,47,57,337	11,59,228	25.14

(d) As per rules, the Central Pollution Control Board/State Pollution Control Board/Pollution Control, as applicable, are mandated to enforce the provisions of the Plastic Waste Management Rules, E-waste Management Rules, and Battery Waste Management Rules including taking action on non-compliance of these rules, as required.

Annexure-I

State-wise details of Producers, Importers and Brand Owners (PIBOs) and Plastic Waste Processors (PWPs) registered on the Centralized EPR Portal on plastic packaging

State	Producer	Importer	Brand-owner	PWP
CPCB*	19	31396	2481	NA
A&N	0	2	1	0
Andhra Pradesh	159	169	67	63
Arunachal Pradesh	1	7	0	0
Assam	126	104	33	23
Bihar	59	79	12	18
Chandigarh	9	16	2	3
Chhattisgarh	48	69	15	14
Dddnh	298	228	24	56
Delhi	345	1887	33	401
Goa	47	73	10	10
Gujarat	698	2587	185	687
Haryana	301	926	64	70
Himachal Pradesh	288	112	53	44
Jammu And Kashmir	113	58	14	33
Jharkhand	26	108	13	8
Karnataka	402	924	158	176
Kerala	148	248	40	35
Ladakh	0	1	2	0
Lakshadweep	0	1	0	0
Madhya Pradesh	266	307	95	133
Maharashtra	715	5958	147	372
Manipur	2	3	2	0
Meghalaya	3	11	6	6
Mizoram	0	4	0	0
Nagaland	0	2	0	1
Odisha	30	97	10	17
Pondicherry	81	10	9	21
Punjab	181	722	31	63
Rajasthan	298	471	61	136
Sikkim	6	11	3	0
Tamil Nadu	278	908	144	114
Telangana	201	384	43	81
Tripura	6	17	1	0
Uttar Pradesh	460	930	75	254
Uttarakhand	312	87	97	124
West Bengal	201	1838	42	42

* As per Plastic Waste Management Rules, Central Pollution Control Board registers PIBOs, if operating in more than two States of Union Territories

Annexure-II**State-wise details of Producers registered on the EPR Portal for battery waste management**

State	Producer Registered
Andhra Pradesh	74
Assam	7
Bihar	9
Chandigarh	9
Chattisgarh	15
Dadra & Nagar	3
Daman & Diu	8
Delhi	700
Goa	10
Gujrat	268
Haryana	438
Himachal Pradesh	25
Jammu & Kashmir	2
Jharkhand	9
Karnataka	397
Kerala	61
Madhya Pradesh	66
Maharashtra	1022
Orissa	16
Pondichery	10
Punjab	53
Rajasthan	90
Tamil Nadu	313
Telangana	96
Uttar Pradesh	324
Uttarakhand	28
West Bengal	227

Annexure-III**State-wise details of Producers registered on the EPR portal E-Waste Management**

Name of the State/UT	Number of Registered Producers
ANDHRA PRADESH	92
ARUNACHAL PRADESH	1
ASSAM	33
BIHAR	19
CHANDIGARH	22
CHHATTISGARH	41
DADRA & NAGAR HAVELI	21
DAMAN & DIU	8
DELHI	1831
GOA	25
GUJARAT	807
HARYANA	935
HIMACHAL PRADESH	46
JAMMU & KASHMIR	14
JHARKHAND	18
KARNATAKA	1161
KERALA	195
MADHYA PRADESH	112
MAHARASHTRA	2799
MANIPUR	1
MEGHALAYA	1
MIZORAM	1
NAGALAND	1
ODISHA	49
PUNJAB	160
RAJASTHAN	225
TAMIL NADU	1252
TELANGANA	329
TRIPURA	1
UT of Puducherry	12
UTTAR PRADESH	764
UTTARAKHAND	49
WEST BENGAL	544
